

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 309
(IB)-1071(ND)2018
IA/2605/2020

IN THE MATTER OF:

M/s. State Bank Of India

Applicant/Petitioner

Versus

M/s. Shri Shyam Ji Ahrico Exports Pvt. Ltd.

...Respondent

SECTION: 7 of IBC, 2016

Order Delivered on 30.09.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Advocate S.K. Nanda for ex-Directors
Advocate Sanjay Kumar Aggarwal & Advocate Vishnu, Liquidator

ORDER

Renotify this case on 9th October, 2020.



(L. N. GUPTA)
MEMBER (T)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)